

F. No. 01(03)/Roster/CESTAT/2024/Part - II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 06.11.2024

ORDER NO. 142 of 2024


Hon'ble President is pleased to partially modify the roster order no. 137 of 2024 for CESTAT, New Delhi from 25.11.2024 to 29.11.2024 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 25.11.2024 to 29.11.2024	Dr. Rachna Gupa, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Service Tax Division Bench matters

Note:

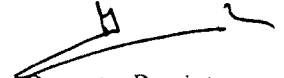
1. From 25.11.2024 to 29.11.2024, Ms. Binu Tamta, Hon'ble Member (Judicial) will sit in Single Member Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar